

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CP(CAA) No. 17/230-232/JPR/2022
Connected with
CA(CAA) No. 08/230-232/JPR/2022
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Fantastic Vyapaar Pvt. Ltd. & Ors.

.... Transferor Company

With

Necco Shipping Company Pvt. Ltd.

... Transferee Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Applicant : None-appeared

ORDER

None appears for the Applicant. List the matter on 31.03.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 14, 2023